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#### \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ OMP (ENF.) (COMM.) 159/2019

# LANDMARK PROPERTY DEVELOPMENT AND COMPANY LTD. & ORS. ..... Decree Holders

Through: Ms. Ruby Singh Ahuja, Ms Manmeet Kaur, Mr. Gurtejpal Singh, Mr. Vasu Singh and Mr. Abhishek Rana, Advocates.

versus

# ANSAL PROPERTIES & INFRASTRUCTURE LTD. & ORS. ..... Judgement Debtors Through: Mr. Gaurav Mitra, Mr Sujoy Datta, Ms. Nishtha Khurana and Ms. Mahima Shekhawat and Mr. Ishan Choudhary, Advocates.

#### CORAM: HON'BLE MR. JUSTICE MANOJ KUMAR OHRI <u>O R D E R</u> 20.11.2023

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## EX.APPL.(OS) 1364/2023

List on 30.11.2023, the date already fixed.

## MANOJ KUMAR OHRI, J

**NOVEMBER 20, 2023**/*rd* 

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